

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings  
and Transfers - ORDERS - ISSUED.**

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**ROC.NO.3056/2016-B.SPL.**

**NOTIFICATION NO.598-B.SPL.**

**DATED:25.04.2016**

**Read:**

1. G.O.Ms.No.31, Law (L.A & J - SC.F) Department dated 14.09.2015..
2. Letter No.107/SC.C/Law/2016, dated 01.03.2016 from the Secretary to Government, Government of Telangana, Hyderabad

**The High Court is pleased to order the following Postings and Transfers:-**

**I**

1. Sri Ch.K.Durga Rao, Prl. District and Sessions Judge, Nellore, is transferred and posted as Prl. District and Sessions Judge, Chittoor, VICE Sri T.Anand, who is going to retire from service on the A.N. of 30.04.2016 on attaining the age of superannuation of 60 years.

- i) Sri Ch.K.Durga Rao, will handover charge of his post to the I Addl. District and Sessions Judge, Nellore immediately and proceed to his new station. He shall take charge of his post from Sri T.Anand on the A.N of 30.04.2016.
- ii) The I Addl. District and Sessions Judge, Nellore, will be in full additional charge of the post of Prl. District and Sessions Judge, Nellore, until further orders.

**II**

Sri M.Krishnappa, Senior Civil Judge, now working as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Nellore on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007, and who has been appointed as District Judge (Entry Level) by transfer under 65% quota, in the G.O. 1<sup>st</sup> read above, shall continue as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.

Note: The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad .
4. The Central Project Coordinator, High Court of Judicature at Hyderabad. **(with a request to direct the concerned to upload the proceedings in the High Court's official Website).**
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. **THE I ADDL.. DISTRICT AND SESSIONS JUDGES:**  
Chittoor, Nellore
11. The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.
12. The District Treasury Officer, Chittoor and Nellore.
13. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.